

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 408**  
**IA/287/ND/2024 IN IB/462/ND/2023**

**IN THE MATTER OF:**

Punjab & Sind Bank	...	Applicant
Versus		
Supertech Township Project Limited	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Sanjay Bajaj, Adv. Rajat Prakash, Adv. Sarthak Sehgal, Adv. Abhishek Anand, Adv. Nikhil Jha in IA/287/ND/2024
For the Respondent	: Sr. Adv. P. Nagesh, Adv. Lokesh Maik

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/287/ND/2024 as well as IB/462/ND/2023**

Learned Counsel for the applicant is present physically and has submitted that arguing counsels Mr. Abhishek Anand (Counsel for applicant in IA/287/ND/2024) and Learned Counsel for the respondent Mr. P. Nagesh is arguing in other matter before Bench No. IV and seek pass over. At this juncture, pass over is not possible as there is a paucity of time. Let this matter be posted to 12.04.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**